

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/2010	TP 25/16	Hearing	397/398	Sealtite Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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# R.U. BURLI,  
For Holla & Holla, For R-2,3,4.  
9448844554.

*[Signature]*  
R.U. Burl

Lavanya B Ananth  
For Dua Associates For R 5-6  
9845097070

*[Signature]*  
LAVANYA B ANANTH

YAMINI HARISH For P 1-4,  
For MANEESHA KONGOTI 6 & 7  
9538850442

*[Signature]*  
YAMINI HARISH

P.T.O.

Counsel for petitioner is present. Counsel for respondents are also present. Both the counsels reported that the stay is in force.

List it on 01.11.2017.



MEMBER (J)



MEMBER (T)